

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 3084
TO BE ANSWERED ON 06.12.2019.

Poaching of Animals and Birds

3084. DR. BHARATIBEN:
DHIRUBHAI SHIYAL:
SHRIMATI QUEEN OJA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether there exists any helpline number to control crimes relating to illegal trade and poaching of animals and birds;
- (b) if so, the details thereof;
- (c) whether the Government proposes to set up a national helpline number and mobile task force for protection of animals and birds; and
- (d) if so, the detail thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

- (a), (b) (c) and (d) Ministry of Environment & Forest and Climate Change welcomes the suggestion of Hon'ble Members for setting up national helpline number and mobile task force for protection of animals and birds to control crimes relating to illegal trade and poaching of animals. Ministry would consider this suggestion of Hon'ble Members for better enforcement of wildlife crime.
